

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO09.12.2009
ANSWERED ON**

SOLVING BORDER DISPUTE BETWEEN MAHARASHTRA AND KARNATAKA .

2225

SHRI RANJITSINH VIJAYSINH MOHITE PATIL

Will the Minister of COALCOALHOME AFFAIRS be pleased to state :-

- (a) the steps being taken by Government to solve the border dispute between the States of Maharashtra and Karnataka;
- (b) whether Government has proposed to constitute any committee like Parliamentary Committee to solve the border dispute between the two States; and
- (c) if so, by when and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY MAKEN)

(a)To (c):The Government of India is of the view that the dispute is to be resolved primarily by the State Governments concerned through discussions and mutual accommodation. The Government of Maharashtra has filed a suit in the Hon'ble Supreme Court of India, which is pending in the Apex Court.